

# HIGH COURT OF CHHATTISGARH, BILASPUR

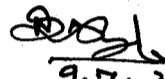
## ORDER

No. 775 /Confdl./2019  
II-2-90/2001(Pt.III)

Bilaspur, dated the 09 / 07 / 2019

The Registry Order No. 730/Confdl./2019/II-2-30/2001 (Pt.III) dated 02.07.2019 is partially modified to the extent that Shri Pankaj Sharma, II Additional District & Session Judge, Raipur stands transferred and appointed as Additional Registrar (D.E. & E.), High Court of Chhattisgarh, Bilaspur and Shri Santosh Kumar Tiwari, Additional Registrar (D.E.), who has been appointed as Additional Registrar (Judicial), is also assigned the charge of the post of Additional Registrar (Classification).

BY ORDER OF THE HIGH COURT

  
9.7.2019  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 776 /Confdl./2019  
II-2-90/2001 (Pt.III)

Bilaspur, dated the 09 / 07 / 2019

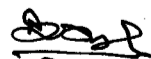
Copy forwarded to: -

- 1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- 17) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar for information.
- 20)
  - 1) *Shri Pankaj Sharma, II Additional District & Session Judge, Raipur for information and compliance. He is directed to take charge at her new place of posting on or before 18.07.2019 and send his handing over charge report to the Registry through the concerned District & Sessions Judge.*
  - 2) Shri Santosh Kumar Tiwari, Additional Registrar (D.E.), High Court of Chhattisgarh, Bilaspur for *information and compliance.*
- 22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Judicial/Admn./ D.E./ Classification/ O/o R.G. /Criminal/ Central Filing/ Supreme Court & Copying/ Checker & D.D.O), High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/Confidential/Vigilance and I. & E./ Works/Elimination Cell), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works/ Civil/ Criminal/ Writ/Central Filing/ Cause List/ S.W./ Elimination Cell/ Paper Book/ Library/ Lawzima/ Supreme Court Sections High Court of Chhattisgarh, Bilaspur for information.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
9.7.2019

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL